

F. No. 01(15)/Reg./Amendments/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 23.11.2022

OFFICE ORDER

Procedures relating to the working of the Tribunal have undergone several changes by way of notifications, orders, etc. issued from time to time. In order to incorporate the changes made by notifications, orders, etc. on the CESTAT (Procedure) Rules, 1982 and CEGAT (Countervailing Duty and Anti-Dumping Duty) Procedure Rules, 1996, the Hon'ble President has constituted a Review Committee with the following Members to submit a report with suggestions for modifications/amendments of the procedure rules.

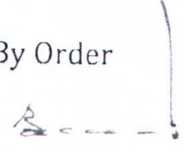
The Review Committee consists of:

- 1.) Mr. P. V. Subba Rao, Hon'ble Member (Technical)
- 2.) Ms. Rachna Gupta, Hon'ble Member (Judicial)

The Committee will be assisted by Mr. Mukesh Gupta, Deputy Registrar and Ms. Harshita Pandey, Assistant Registrar.

The Committee will endeavour to submit its final report to the Hon'ble President by 31.12.2022.

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Mr. P. V. Subba Rao, Member (Technical), CESTAT, New Delhi.
3. Ms. Rachna Gupta, Member (Judicial), CESTAT, New Delhi.
4. Members, CESTAT, All Benches.
5. Mr. Mukesh Gupta, Deputy Registrar, CESTAT, New Delhi.
6. Ms. Harshita Pandey, Assistant Registrar, CESTAT, New Delhi.
7. Office Copy/Website.